

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4838
ANSWERED ON:07.08.2009
MUNICIPAL SOLID WASTES
Reddy Shri Magunta Srinivasulu

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the State Governments have submitted a report on the implementation of Municipal Solid Wastes (Management and Handling) Rules, 2000;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(c): The Municipal Solid Waste (Management & Handling) Rules, 2000 have been notified by the Government of India, Ministry of Environment & Forests under the Environment (Protection) Act, 1986 (29 of 1986) in September, 2000.

As per reports received from Ministry of Environment & Forests, the status of implementation of Municipal Solid Waste Management Rules for collection, segregation, storage and transportation of wastes; setting up of landfill facilities for disposal and setting up of waste treatment plants are placed at Annexure-I,II & III.

Municipal Solid Waste Management projects are a thrust area under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). Ministry has approved, 40 solid waste management projects for 37 cities at a total cost of Rs. 2186.14 Crore under JNNURM and 65 town-projects at a total cost of Rs. 393.98 Crore under UIDSSMT.